

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3201
ANSWERED ON:29.08.2013
FLIGHTS FROM JALGAON AIRPORT
Jawale Shri Haribhau Madhav

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any proposal is pending for approval before the Government for starting flights from Jalgaon airport;and
- (b) the time by which the flights are likely to be started from the Jalgaon airport?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a): No, Madam.

(b): Operations in domestic sector have been deregulated and flights are being operated by airlines concerned on the basis of commercial viability subject to adherence of Route Dispersal Guidelines. Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country including north-east region. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability while complying with Route Dispersal Guidelines.